NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 01/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/46/2016 PETITION NUMBER NAME OF THE PETITIONER(S) : P.Mohanraj and another : M M Gears P Ltd and 3 others NAME OF THE RESPONDENT(S) UNDER SECTION : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM

8 Mayelaber, Adv For Adv Violliga Shanker For RI to Rzy RT - otherapements Bernsel for Petitumy

ORDER

Counsels representing both the parties are present. Both the counsels prayed for time to suggest the name of the mediator for the purpose of settlement between the parties. Time is extended at their request. Put up on 03.01.2018.

> K Anantha Padmanabha Swamy Member (Judicial)

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